

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:746
ANSWERED ON:21.07.2016
Implementation of MGNREGS in Maharashtra
Khairi Shri Chandrakant Bhaurao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is being implemented in Maharashtra;
- (b) if so, the number of unemployed people enrolled under the said scheme in the State till date;
- (c) the number of people who have been provided employment under the scheme and funds released and spent during the last three years in the State;
- (d) whether it is also a fact that unemployed people are not getting employment properly under the scheme; and
- (e) if so, the details thereof and steps being taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Yes, Madam.

(b): This Ministry does not keep the count of unemployed persons in the country including Maharashtra. However, demand for work is registered as and when it is received. Details of households provided employment as demanded by job card holders in Maharashtra are indicated in the Annexure.

(c) to (e): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides a legal guarantee for 100 days of employment in a financial year to every rural household including Maharashtra whose adult members volunteer to do unskilled manual work. Not less than 100 days of employment are provided to registered workers upon receipt of their demand. Details of rural households provided employment as demanded by job card holders, the amount released and expenditure under the MGNREGS during the last three years in Maharashtra are indicated in the Annexure.
